

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

STARRED QUESTION NO:233

ANSWERED ON:13.03.2013

PENDING CASES WITH CBI

Agarwal Shri Rajendra; Chauhan Shri Sanjay Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether a number of cases of corruption are lying pending in the Central Bureau of Investigation (CBI) Courts;
- (b) if so, the details thereof, State and year-wise during the last three years and the current year;
- (c) the reasons for the pendency and the details of the steps being taken by the Government for expeditious disposal of the cases;
- (d) whether the Government proposes to set up more number of CBI Courts; and
- (e) if so, the details thereof and the locations identified for the purpose?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 233 FOR 13-03-2013

(a) & (b): Yes, Madam. There are 6894 cases pending under trial across the country under Prevention of Corruption Act in various CBI courts as on 31.1.2013. The state wise and year wise details of these cases as on 31.12.2010, 31.12.2011, 31.12.2012 and as on 31.01.2013 are enclosed at Annexure-A.

(c): After filing of charge sheet in any case, the trial of case is a judicial process & depends on the court to finalise it. The cases of CBI are complicated and involve voluminous documents and large number of witnesses. The trial of the cases is completed with due judicial process like hearings, appearance of accused persons, witnesses, etc on time and any delay in process leads to pendency of cases.

There were 46 Courts of Special Judge & 10 Courts of Special Magistrates functioning exclusively for the trial of CBI cases all over the country. In line with the recommendations of the Chief Justice of India, the Central Government decided to set up 71 additional Special Courts exclusively for the trial of CBI cases in different states. Out of these 71 Courts, 66 Courts have started functioning.

(d)&(e): On the directions of the Hon'ble Supreme Court of India in CrI. Appeal No. 88-93 of 2003, the Government is in the process of sanctioning 22 more additional special courts in different States. The details of these 22 courts is enclosed as at Annexure-B.

**ANNEXURE-A**

State wise & year wise PC Act Cases pending trial as on 31.12.2010 in CBI Courts

STATE/UT <=2 yrs >2 & >5 & >10 & >15 & >20 Yrs Total  
<=5 Yrs <=10Yrs <=15Yrs <=20Yrs

A AND NICOBAR	0	1	1	1	0	0	3
ANDHRA PRADESH	99	162	150	9	2	0	422
ARUNACHAL PR.	2	9	0	0	0	0	11
ASSAM	39	42	58	30	9	2	180
BIHAR	41	69	89	20	41	25	285
CHANDIGARH	39	5	6	2	1	0	53
CHHATISGARH	11	12	12	6	1	1	43
D AND N HAVELI	2	0	0	0	0	0	2
DAMAN DIU	0	1	6	0	0	0	7
GOA	12	12	11	2	0	0	37
GUJRAT	89	70	135	60	32	29	415
HARYANA	22	18	19	2	0	0	61
HIMACHAL PR.	13	6	7	0	0	0	26

J AND KASHMIR	34	31	48	1	3	0	117
JHARKHAND	78	100	155	47	53	41	474
KARNATAKA	49	62	110	43	7	3	274
KERLA	44	76	55	5	2	0	182
LAKSHADWEEP	-	-	-	-	-	-	0
MADHAYA PRADESH	60	75	39	0	3	0	177
MAHARASHTRA	175	182	279	146	45	23	850
MANIPUR	2	3	3	3	0	0	11
MEGHALAYA	2	3	1	0	1	2	9
MIZORAM	0	2	0	1	2	0	5
NAGALAND	1	2	1	0	0	1	5
NCT OF DELHI	233	414	336	227	38	5	1253
ORISSA	68	83	69	8	3	1	232
PONDICHERY	19	4	0	0	0	0	23
PUNJAB	17	56	18	1	0	0	92
RAJASTHAN	97	87	90	19	9	1	303
SIKKIM	1	1	2	2	0	0	6
TAMIL NADU	154	128	130	43	12	6	473
TRIPURA	0	0	0	0	0	0	0
UTTAR PRADESH	71	104	165	81	37	45	503
UTTARAKHAND	18	12	7	4	2	0	43
WEST BENGAL	129	141	173	82	96	41	662

TOTAL 1621 1973 2175 845 399 226 7239

### State wise & year wise PC Act cases pending trial as on 31.12.2011 in CBI courts

STATE/UT	<=2 yrs	>2 & <=5 Yrs	>5 & <=10 Yrs	>10 & <=15 Yrs	>15 & <=20 Yrs	>20	Total
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ANDAMAN AND NICOBAR	0	0	2	1	0	0	3
ANDHRA PRADESH	80	143	180	13	0	0	416
ARUNACHAL PRADESH	0	9	0	0	0	0	9
ASSAM	41	49	59	33	11	4	197
BIHAR	29	62	103	18	45	19	276
CHANDIGARH	29	14	5	3	1	0	52
CHHATISGARH	13	12	14	4	1	1	45
DADAR AND NAGER HAVELI	0	2	0	0	0	0	2
DAMAN DIU	0	1	5	0	0	0	6
GOA	15	15	14	2	0	0	46
GUJRAT	35	117	134	77	34	15	412
HARYANA	8	28	24	2	0	0	62
HIMACHAL PRADESH	0	14	0	0	0	0	14
JAMMU AND KASHMIR	33	43	43	10	3	0	132
JHARKHAND	61	104	147	59	42	37	450
KARNATAKA	45	49	92	50	10	1	247
KERLA	29	75	73	2	4	0	183
LAKSHADWEEP							0
MADHAYA PRADESH	68	86	34	4	3	0	195
MAHARASHTRA	289	202	241	106	56	7	901
MANIPUR	4	4	3	3	0	0	14
MEGHALAYA	2	3	2	0	1	0	8
MIZORAM	0	1	1	0	2	0	4
NAGALAND	1	2	1	0	0	1	5
NCT OF DELHI	133	389	336	185	87	5	1135
ORISSA	52	98	56	27	4	0	237
PONDICHERY	15	6	0	0	0	0	21
PUNJAB	10	28	47	2	0	0	87
RAJASTHAN	67	123	85	23	12	3	313
SIKKIM	0	2	2	2	0	0	6
TAMIL NADU	154	149	138	49	11	4	505
TRIPURA	0	0	0	0	0	0	0
UTTAR PRADESH	45	119	157	70	45	41	477
UTTARAKHAND	26	14	7	4	3	0	54
WEST BENGAL	100	165	183	87	81	48	664
TOTAL	1384	2128	2188	836	456	186	7178

### State wise & year wise PC Act cases pending trial as on 31.12.2012 in CBI courts

STATE/UT	<2 Yrs	2-5 Yrs	5-10 Yrs	10-15 Yrs	15-20 Yrs	>20 Yrs	Total
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1. A & N Islands	11	10	6	1	0	0	28
2. Andhra Pradesh	69	142	189	25	0	0	425
3. Arunachal Pradesh	1	8	0	0	0	0	9
4. Assam	42	54	54	20	16	3	189
5. Bihar	36	66	116	30	35	24	307
6. Chandigarh	22	14	4	3	1	0	44
7 Chhattisgarh	17	12	14	7	0	1	51
8. D & Nagar Haveli	0	0	0	0	0	0	0
9. Daman and Diu	1	0	0	0	0	0	1
10. Goa	13	14	18	1	1	0	47
11. Gujarat	43	110	130	84	32	14	413
12. Haryana	15	9	25	1	0	0	50
13. Himachal Pradesh	0	12	0	0	0	0	12
14. Jammu and Kashmir	33	41	46	18	0	0	138
15. Jharkhand	60	104	141	65	39	33	442
16. Karnataka	29	40	65	48	5	1	188
17. Kerala	32	62	88	0	6	0	188
18.Lakshadweep	0	0	0	0	0	0	0
19. Madhya Pradesh	101	68	37	1	2	0	209
20. Maharashtra	241	186	183	71	47	16	744
21. Manipur	3	5	1	4	0	0	13
22. Meghalaya	2	2	3	1	0	0	8
23. Mizoram	4	0	1	1	2	0	8
24. Nagaland	0	3	0	1	0	1	5
25. NCT of Delhi	158	282	294	155	52	25	966
26. Orissa	46	91	64	38	3	0	242
27. Pondicherry	7	20	1	0	0	0	28
28. Punjab	14	28	23	3	0	0	68
29. Rajasthan	53	114	97	24	12	0	300
30. Sikkim	1	1	0	0	0	0	2
31. Tamil Nadu	136	143	138	46	13	3	479
32. Tripura	0	0	0	0	0	0	0
33. Uttar Pradesh	134	134	151	98	68	9	594
34. Uttarakhand	23	17	17	3	3	1	64
35. West Bengal	61	186	188	103	74	49	661

TOTAL: 1408 1978 2094 852 411 180 6923

**State wise & year wise PC Act cases pending trial as on 31.01.2013 in CBI courts**

STATE/UT	<=2	>2	&	>5	&	>10	&	>15	&	>20	Total
yrs	<=5	<=10	<=15	<=20	Yrs						
Yrs	Yrs	Yrs	Yrs								

1. A & Nicobar Islands	10	7	10	0	1	0	28
2. Andhra Pradesh	69	142	188	26	0	0	425
3. Arunachal Pradesh	1	8	0	0	0	0	9
4. Assam	42	55	55	18	17	2	189
5. Bihar	37	62	119	30	35	24	307
6. Chandigarh	23	13	4	3	1	0	44

7 Chhattisgarh 13 16 14 7 0 1 51

8. D & Nagar Haveli 0 0 0 0 0 0 0

9. Daman and Diu 2 0 4 0 0 0 6

10. Goa 13 14 18 1 1 0 47

11. Gujarat 42 110 133 82 32 14 413

12. Haryana 15 29 23 0 0 0 67

13. Himachal Pradesh 4 8 0 0 0 0 12

14. Jammu and Kashmir 34 38 48 18 0 0 138

15. Jharkhand 60 104 141 65 39 33 442

16. Karnataka 31 38 65 47 4 2 187

17. Kerala 31 57 94 0 6 0 188

18. Lakshadweep 0 0 0 0 0 0 0

19. Madhya Pradesh 104 65 39 1 2 0 211

20. Maharashtra 169 198 227 75 53 14 736

21. Manipur 3 5 1 3 1 0 13

22. Meghalaya 2 2 2 2 0 0 8

23. Mizoram 4 1 1 1 1 0 8

24. Nagaland 0 3 0 1 1 3 8

25. NCT of Delhi 158 259 286 166 58 23 950

26. Orissa 42 93 66 38 3 0 242

27. Pondicherry 5 18 1 0 0 0 24

28. Punjab 12 26 24 3 0 0 65

29. Rajasthan 53 87 93 35 12 0 280

30. Sikkim 1 1 1 0 0 0 3

31. Tamil Nadu 146 121 139 50 15 3 474

32. Tripura 0 0 0 0 0 0 0

33. Uttar Pradesh 131 132 155 100 68 8 594

34. Uttarakhand 22 18 17 3 3 1 64

35. West Bengal 59 185 186 106 78 47 661

TOTAL 1338 1915 2154 881 431 175 6894

## ANNEXURE B

### STATEMENT SHOWING THE ADDITIONAL REQUIREMENT OF SPECIAL COURTS FOR CBI CASES

Name of the State Location of the Court No. of Court proposed

#### HYDERABAD ZONE

Andhra Pradesh Visakhapatnam 01

#### DELHI ZONE

Rajasthan Jaipur 02

#### LUCKNOW ZONE

Uttar Pradesh Lucknow 02

Ghaziabad 01

#### MUMBAI ZONE

Gujarat Ahmedabad 05

#### CHANDIGARH ZONE

Jammu & Kashmir Srinagar 01

Punjab Patiala 01

BHOPAL ZONE

Madhya Pradesh	Bhopal	01
Maharashtra	Nagpur	02

KOLKATA ZONE

West Bengal	Alipur	02
	Asansol	01

NORTH-EAST ZONE

Assam	Guwahati	01
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CHENNAI ZONE

Tamil Nadu	Chennai	01
Kerala	Ernakulam	01

Total 22